GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1210

ANSWERED ON 27/07/2021

FUNDS FOR DRDAS IN MAHARASHTRA

1210. SHRIMATI POONAM MAHAJAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocation and utilisation of funds made to the District Rural Development Agencies (DRDAs) during the last three years including the State of Maharashtra, State and district-wise;
- (b) whether any suggestions have been received to strengthen the DRDAs for their effective functioning and implementation of schemes; and
- (c) if so, the details thereof along with the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) The State-wise details of Central allocation and release of funds under the DRDA Administration Scheme by the Centre during last three years is enclosed at Annexure "A" and District wise details of the same in respect of the State of Maharashtra is enclosed at Annexure "B".
- (b) to (c) No specific suggestions have been received to strengthen the DRDAs for its effective functioning and implementation of scheme during the last three years. However, a Committee had been setup under the Chairmanship of Shri V. Ramachandran by Ministry of Rural Development in 2010 in order to review the functioning of the DRDAs in the Country and to make suitable recommendations for its restructuring. The Committee had made certain recommendations for restructuring of DRDA in its report submitted in 2012. The main recommendations of the Committee were as follows:
 - 1. To set up District Plan Support Unit (DPSU), in each district to assist the District Planning Committee (DPC)/ Zila Parisad in preparations of District Plan etc.
 - 2. To set up a State level supporting unit with identical composition as DPSU.
 - 3. To abolish society status of DRDA.
 - 4. Transitory arrangement may be made for the staff of DRDAs.

The total financial implication for implementing the recommendations of the Committee was estimated at Rs.12,671 crore approximately. The recommendations made by the Committee were initially accepted by the Ministry of Rural Development with some modifications and a Note for Expenditure Finance Committee for restructuring the DRDAs was circulated for inter-departmental consultation. Subsequently, in the backdrop of observations/comments of Department of Expenditure the matter was re-examined in the Ministry of Rural Development. Considering the complexity of the proposal, the volume of financial implication involved and shrunken role of DRDAs in implementation of centrally sponsored schemes, the proposal for implementation of the recommendations of the Committee was dropped.

Subsequently, a Committee on Performance Based Payments for Better Outcomes in Rural Development Programmes was setup by MoRD in December 2016 under the chairmanship of Shri Sumit Bose. It recommended merger of DRDAs with District Panchayats. Subsequently, an evaluation study of the DRDA Administration Scheme was also conducted by Institute of Rural Management, Anand (IRMA). IRMA submitted its report in April 2020. Among other things, the report gave four alternatives for the way forward. In brief they are:

- i. Closing the DRDAs.
- ii. Merging the DRDAs with PRIs in all States.
- iii. Drawing and Disbursing Agency for anti-poverty programmes.
- iv. District Planning and Monitoring body.

After considering the report, Ministry of Rural Development is proposing to close the DRDA Administration Scheme and recommend to States to merge DRDAs with Zilla Panchayats/ Zilla Parishads.

(Annexure-A referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1210 to be answered on 27.07.2021)

The Details of Central Allocation and Release of funds to the States/UTs for DRDAs during the last three years State –wise.

	 					(Rs. In lakh)	
S. No.	States/UTs	2018-19		2019-20		2020-21	
		Central Allocation	Central Release	Central Allocation	Central Release	Central Allocation	Central Release
	Andhra Pradesh	516.94	561.40	517.72	517.72	515.02	597.20
	Telangana	341.94	372.72	342.44	342.44	340.82	340.82
	Bihar	1433.96	716.98	1436.02	1436.02	1428.76	1656.77
	Chhatisgarh	816.50	908.84	817.58	817.58	813.58	943.41
	Goa	68.28	34.14	68.36	34.18	68.04	68.04
	Gujarat	1075.16	1188.02	1076.54	1076.54	1071.40	1071.40
'	Haryana	651.14	325.57	651.98	325.99	648.82	324.41
	Himachal Pradesh	562.24	603.28	563.16	563.16	560.26	560.26
)	Jammu & Kashmir	1051.72	1126.96	1053.46	1053.46	1162.02	1132.29
0	Jharkhand	873.26	955.34	874.42	874.42	870.18	810.09
1	Karnataka	930.28	1032.88	931.50	931.50	926.98	926.98
2	Kerala	509.04	509.04	509.78	509.78	507.36	507.36
3	Madhya Pradesh	1623.88	1798.30	1625.98	1625.98	1618.16	1618.16
4	Maharashtra	1219.94	1336.22	1221.62	1221.62	1215.84	1409.87
5	Orissa	1063.68	1063.68	1065.14	1065.14	1060.04	1229.21
6	Punjab	688.26	763.5	689.18	689.18	685.84	685.84
7	Rajasthan	1089.50	1202.36	1090.94	1090.94	1085.74	1259.01
8	Tamil Nadu	1156.44	1262.46	1158.12	1158.12	1152.56	1336.49
9	Uttar Pradesh	2694.04	2950.54	2697.72	2697.72	2684.62	3113.04
0	Uttaranchal	650.20	325.1	651.34	325.67	647.90	647.90
1	West Bengal	756.56	824.96	757.64	757.64	753.74	753.74
2	A & N Islands	100.98	100.98	100.98	50.49	100.98	70.43
3	D&N Haveli	33.66	33.66	33.66	16.83	33.66	100.81
4	Daman & Diu	33.66	9.68	33.66	0.00	33.66	0.00
.5	Lakshadweep	41.70	20.85	41.70	0.00	41.70	0.00
6	Pondicherry	105.00	52.50	100.00	0.00	47.98	82.71
.7	Ladakh (Leh)	Not Created			<u> </u>	60.00	30.00
8	Arunachal Pradesh	912.56	980.96	914.00	914.00	909.34	1127.59
9	Assam	1337.92	1337.92	1340.62	670.31	1331.06	72.76
0	Meghalaya	474.28	511.90	474.98	474.98	472.62	586.05
1	Manipur	401.52	424.24	402.12	402.12	400.08	200.04
2	Nagaland	494.04	531.66	494.78	494.78	492.26	610.41
3	Mizoram	330.56	357.92	331.04	331.04	329.44	329.44
4	Sikkim	51.20	55.46	51.28	25.64	51.00	51.00
55	Tripura	379.96	189.98	380.54	0.00	378.54	182.71

(Annexure-B referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1210 to be answered on 27.07.2021)

The Details of Central Allocation and Release of funds to the State of Maharashtra for DRDAs during the last three years District –wise.

S.	Name of District/DRDA	2018-19		2019-20		(Rs. In lakh) 2020-21	
No.		Central Allocation	Central Release	Central Allocation	Central Release	Central Allocation	Central Release
1	Ahmednagar	38.92	42.34	38.98	38.98	38.80	44.99
2	Akola	34.14	37.56	34.18	34.18	34.02	39.45
3	Amravati	38.92	42.34	38.98	38.98	38.80	44.99
4	Aurangabad	34.14	37.56	34.18	34.18	34.02	39.45
5	Beed	38.92	42.34	38.98	38.98	38.80	44.99
6	Bhandara	34.14	37.56	34.18	34.18	34.02	39.45
7	Buldhana	38.92	42.34	38.98	38.98	38.80	44.99
8	Chandrapur	38.92	42.34	38.98	38.98	38.80	44.99
9	Dhule	27.56	30.98	27.60	27.60	27.46	31.84
10	Gadchiroli	38.92	42.34	38.98	38.98	38.80	44.99
11	Gondia	34.14	37.56	34.18	34.18	34.02	39.45
12	Hingoli	27.56	30.98	27.60	27.60	27.46	31.84
13	Jalgaon	38.92	42.34	38.98	38.98	38.80	44.99
14	Jalna	34.14	37.56	34.18	34.18	34.02	39.45
15	Kolhapur	38.92	42.34	38.98	38.98	38.80	44.99
16	Latur	34.14	37.56	34.18	34.18	34.02	39.45
17	Nagpur	38.92	42.34	38.98	38.98	38.80	44.99
18	Nanded	40.14	43.56	40.20	40.20	39.98	46.36
19	Nandurbar	34.14	37.56	34.18	34.18	34.02	39.45
20	Nasik	38.92	42.34	38.98	38.98	38.80	44.99
21	Osmanabad	34.14	37.56	34.18	34.18	34.02	39.45
22	Prabhani	34.14	37.56	34.18	34.18	34.02	39.45
23	Pune	38.92	42.34	38.98	38.98	38.80	44.99
24	Raigad	38.92	42.34	38.98	38.98	38.80	44.99
25	Ratnagiri	34.14	37.56	34.18	34.18	34.02	39.45
26	Sangli	34.14	37.56	34.18	34.18	34.02	39.45
27	Satara	38.92	42.34	38.98	38.98	38.80	44.99
28	Sindhudurg	34.14	37.56	34.18	34.18	34.02	39.45
29	Solapur	38.92	42.34	38.98	38.98	38.80	44.99
30	Thane	27.56	30.98	27.60	27.60	27.46	31.84
31	Washim	34.14	37.56	34.18	34.18	34.02	39.45
32	Wardha	34.14	37.56	34.18	34.18	34.02	39.45
33	Yavatmal	40.14	43.56	40.20	40.20	39.98	46.36
34	Palghar	34.14	37.56	34.18	34.18	34.02	39.45